

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/70/IB/18  
PETITION NUMBER : CP/564/IB/2018  
NAME OF THE PETITIONER(S) : OCEANIC TROPICAL FRUITS PVT LTD  
NAME OF THE RESPONDENT(S) : PEPSICO INDIA HOLDINGS PVT LTD  
UNDER SECTION : 14(7)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1	C. RAMASUBRAMANIAM IRP	IRP Oceanic Tropical Fruits (P) Ltd.	(R. Menig)
2	V Nayanar (New RP)	RP Advocate	(L. Chennam)

**ORDER**

Counsel for IRP present. Counsel for RP appointed by this Bench vide order dated 09.02.2018 present. While appointing the RP, the direction was given to the **Registry** for sending the name of the RP to the IBBI for confirmation. The same has not been mentioned in the order due to oversight. **The Registry** is directed to send the name of the RP for confirmation by the IBBI. Put up on 26.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)